

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.2332/91

New Delhi this the 12th Day of September, 95.

HON'BLE SHRI S.R. ADIGE, MEMBER (A)  
HON'BLE Dr. A. VEDAVALLI, MEMBER (J)

Girish Kumar,  
S/o Shri Fakir Chand Bhardwaj,  
R/o Laxmi Nagar,  
Near Bus Stand, Shakarur,  
DELHI. ....Alicant

(By Advocate : Shri Yogesh Sharma, Proxy counsel  
for Shri V.P. Sharma)

VERSUS

UNION OF INDIA, THROUGH

1. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway,  
Bikaner.
3. The Station Superintendent,  
Northern Railway,  
Muktsar (Punjab). ... Respondents

(By Advocate : Shri O.P. Kshatriya)

ORDER (ORAL)

(By Hon'ble Shri S.R. Adige, Member(A) )

Shri Yogesh Sharma, Proxy counsel states  
at the Bar that the relief prayed for by the Applicant  
has been granted and hence this O.A. has been rendered  
infructuous.

Accordingly, this O.A. is dismissed as  
having become infructuous.

A. Vedavalli  
(Dr A. Vedavalli)  
Member (J)

S.R. Adige  
(S.R. Adige)  
Member (A)

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